

12.05 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :

- (i) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 17th November, 1986, adopted the following motion in regard to the Joint Committee on Offices of Profit :

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do elect two members of the Rajya Sabha to the Joint Committee on Offices of Profit and resolves that the House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, two Members from among the members of the House to the said Joint Committee to fill the vacancies caused by the retirement of Shrimati Monika Das and Shri B. Krishna Mohan from the membership of the Rajya Sabha."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee :

1. Shrimati Sudha Vijay Joshi
2. Dr. M.P. Sharma

- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Mental Health Bill, 1986, which has been passed by the Rajya Sabha at its setting held on the 26th November, 1986."

MENTAL HEALTH BILL, 1986

As passed by Rajya Sabha

[English]

SECRETARY-GENERAL : Sir, I lay on the Table the Mental Health Bill, 1986, as passed by Rajya Sabha.

12.07 hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

Sixty-Second and Sixty-Fourth Reports

SHRI E. AYYAPU REDDY (Kurnool) : I beg to present the following Reports of the Public Accounts Committee :

- (i) Sixty-second Report (Hindi and English versions) on action taken on 209th Report (Seventh Lok Sabha) on Performance of Suburban services of the Central Railway.
- (ii) Sixty-fourth Report (Hindi and English versions) on Coal and Coke Movements.

12 07½ hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

[English]

Nineteenth Report

SHRI K.D. SULTANPURI (Simla) : I beg to present the Nineteenth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on Action Taken by Government on the recommendations contained in the Tenth Report of the Committee (Eighth Lok Sabha) on the Ministry of Transport (Department of Surface Transport)—Reservations for and employment of, Scheduled Castes and Scheduled Tribes in Shipping Corporation of India Ltd.